

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Civil Appeal No(s). 6428/2019

SANTOSH KUMAR & ORS.

Appellant(s)

VERSUS

STATE OF U.P. THROUGH SECRETARY (REVENUE) & ORS. Respondent(s)

(Only Civil Appeal Nos. 6428, 6429 and 6430/2019 are to be listed before Ld. Registrar's Court.)

WITH

C.A. No. 6429/2019 (III-A)

C.A. No. 6430/2019 (III-A)

Date : 10-12-2019 This appeal was called on for hearing today.

For Appellant(s)

M/S. Vidhi International, AOR
Mr. Sushmit Chauhan, Adv.
Ms. Asha Gopalan Nair, AOR
Mr. Krishna Kumar Yadav, Adv.

For Respondent(s)

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.

Ms. Priyanka, Adv.
Mr. Jagjeet Singh Chhabra, AOR
Mr. Yashvardhan, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Appearance :Ld. counsel for Appellant is present.

Ld. Counsel for respondent is present.

C.A. No. 6428/2019

Service is complete. Ld. counsel for the parties have not filed any statement of case within the prescribed period.

Proposed impleading party could not be served in alternative arrangement.

Matter be processed for listing before the Hon'ble Judge in Chambers for further orders.

C.A. Nos. 6429 and 6430/2019

Service is complete. Ld. counsel for the parties have not filed any statement of case within the prescribed period. Registry is directed to process the matter for being listed before the Hon'ble Court as per rules.

pm

RAJIV KALRA
Registrar